

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH JODHPUR

ORDER SHEET

O. APPLICATION NO. 533 OF 1995

Applicant(s) B. L. Sarmar

Respondent(s) U.O. I & 2

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
17/9/96 Registrar not filed	Mr B. Khan, Counsel for the Applicant None present for the Respondents May be listed before the Honble Court on 15/11/96, for hearing as prayed by learned Counsel for the applicant. <i>[Signature]</i> REGISTRAR C. A. T. JODHPUR
15/11/96 R/C copy on 12/12/96 copy received 90/11/96	Mr. J. K. Kaurish, Counsel for applicant None present for the Respondents. The learned Counsel for the applicant wishes to withdraw the Application with liberty to file a fresh application as his app representation has been considered and the applicant is found unfit under the BCR Scheme. He now wishes to challenge his order. The Application is dismissed as withdrawn. He is at liberty to file a fresh application subject to admissibility/limitation. <i>[Signature]</i> ए. के. मिश्रा A. K. MISRA न्यायिक सदस्य JUDL. MEMBER <i>[Signature]</i> एस. सी. वैश्य S. C. VAISH प्रशासनिक सदस्य ADM. MEMBER